## **CENTRAL ADMINISTRATIVE TRIBUNAL** JAIPUR BENCH, JAIPUR

## **ORDER SHEET**

## **ORDERS OF THE TRIBUNAL**

23.04.2012

OA No. 244/2012

Mr. P.N. Jatti, Counsel for applicant.

After arguing the case at length, learned counsel for the applicant wishes to withdraw the OA with liberty to file a fresh OA.

The OA is dismissed as withdrawn with liberty reserved to the applicant to file a fresh OA.

(Anil Kumar) Member (A)

(Justice K.S.Rathore) Member (J)

ahq.